THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-142/2007/ 2147 /A

From :-

Smti. Pronita Morang,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Smti Mridu Chanda Bordoloi,

District & Sessions Judge,

Sivasagar.

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Dated Guwahati, the 29 April, 2025.

Sub:-

Station leave.

Ref:-

Your letter No. DJSV/STDR/F-87/2479, dtd. 25.04.2025

Madam,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, at own cost, from the morning of 26.04.2025 to the morning of 29.04.2025. The next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-142/2007/2148/A, dated /29-04-2025

Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)